

राष्ट्रीय हरित अधिकरण / National Green Tribunal  
प्रधान न्यायपीठ / Principal Bench  
फरीदकोट हाउस, कॉपर निकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi – 110001  
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NGT/PB/637/Admin/2018 | 460

14 August, 2019

CIRCULAR

**Sub: Advertisement for engagement of Senior Legal Researcher on contractual basis in the National Green Tribunal, Principal Bench at New Delhi – reg.**

Applications are invited for the following posts as per the eligibility criteria mentioned against each

Sl. No	Name of the post	Eligibility	Age limit	Place of assignment	Remuneration
1	Senior Legal Researcher-02	<b>Essentials:</b> LL.B with knowledge of; 1. Legal Research 2. Environment Laws 3. Court Procedures and 3-5 years of Experience	Maximum 35 years	National Green Tribunal, Principal Bench, New Delhi	Rs. 50,000/- & above depending upon merit.

2. The terms and conditions for the above engagement shall be as follows:

- i. The person engaged shall perform his/her duties as assigned by the concerned Supervisor from time to time.
- ii. The working hours of NGT shall be from 09:30 am to 05:00 pm with lunch break of 30 minutes from 01:30 pm to 02:00 pm with Saturday working (except 2<sup>nd</sup> Saturday)
- iii. One day casual leave shall be given in a month, to be availed with prior permission.
- iv. National Green Tribunal, Principal Bench shall have the right to examine/review the service rendered by him/her.
- v. In special circumstances, they can be called for service on holidays or duties can be assigned beyond normal working hours. They are required to mark bio-metric attendance.
- vi. The period of contractual engagement shall be decided by the Competent Authority, as per the requirement.
- vii. He/She shall perform his/her obligation with all necessary skills, diligence, efficiency and economy.
- viii. During the term of service, he/she shall not engage himself/herself in any private business of professional activity which could conflict with the interest of the Government.

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**National Green Tribunal/राष्ट्रीय हरित अधिकरण**  
**Principal Bench/प्रधान न्यायपीठ**  
**Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,**  
**New Delhi/नई दिल्ली-110001**

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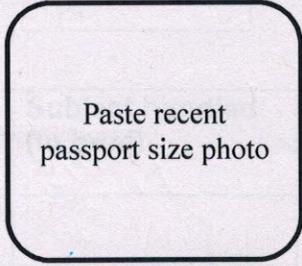
**APPLICATION FORM FOR ENGAGEMENT OF CONSULTANT/ STENOGRAPHER/ SENIOR LEGAL  
RESEARCHER ON CONTRACTUAL BASIS**

NOTICE DATED: 14 /08/2019

POST APPLIED FOR : .....

1. Name : .....  
(in block letters)
2. Father's/ Husband Name : .....
3. Gender : .....
4. Category : .....
5. Postal Address : .....  
(For correspondence)
6. Contact No. : .....  
(Mobile & Landline)
6. Permanent Address : .....
- (Alternative Contact No.) : .....
7. E-mail id : .....
8. Fax No. : .....
9. Date of Birth : .....  
(as on 05/09/2019)

Years                      Months                      Days  
                                           



**10. Educational Qualification:**

Exam Passed	Board/ University	Year of passing	Subjects	Division	Percentage

11. Professional Qualification:

Exam Passed	Board/ University	Years of Passing	Subjects	Division	Percentage

12. Experience:

Post held	From	To	Scale of Pay/ consolidate pay	Ministry/Department	Subject handled (in brief)

13 Any Other Information  
(Please attach  
separate sheet, if  
required)

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**DECLARATION**

I solemnly do hereby affirm and declare that the information given above is true and correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

Date:.....

(Signature)

Place:.....

(Please enclose photocopies, self-certified documents in support of educational qualifications and experience etc.)